## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY **RAJYA SABHA UNSTARRED QUESTION NO. 1906**

ANSWERED ON 05/08/2025

## RENEWABLE ENERGY ADOPTION AND CLIMATE GOALS 2030

#### 1906. SHRI KAPIL SIBAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) what measures are in place to enhance renewable energy adoption, particularly solar and wind, in line with India's climate goals for 2030;
- (b) the current solar and wind energy capacity reported by the Ministry in 2025;
- (c) the incentive offered by the Ministry for adoption of renewable energy in 2025; and
- (d) the manner in which Ministry will track the process toward 2030 climate goals?

### ANSWER

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) The measures undertaken by the Government of India to enhance renewable energy adoption, particularly solar and wind, in line with India's climate goals for 2030 are placed in Annexure-I.
- (b) As on 30.06.2025, a total of 116.25 GW of solar power capacity and 51.67 GW of wind power capacity has been installed in the country.
- (c) The details of Central Financial Assistance (CFA) provision under the MNRE's major ongoing schemes/programmes are mentioned in Annexure-II.
- (d) The Ministry maintains comprehensive data on the source-wise installed capacity from renewable energy sources, which is updated on a monthly basis.

\*\*\*\*

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 5498 for 05.08.2025 regarding 'Renewable Energy Adoption and Climate goals 2030'

The measures undertaken by the Government of India to enhance renewable energy adoption, particularly solar and wind, in line with India's climate goals for 2030, inter-alia, include the following:

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for interstate sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.

- "National Repowering and Life Extension Policy for Wind Power Projects, 2023" has been issued.
- "Strategy for Establishments of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Gridconnected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

Annexure referred to in reply of part (c) of the Rajya Sabha Unstarred Question No. 5498 for 05.08.2025 regarding 'Renewable Energy Adoption and Climate goals 2030'

The incentives being provided as Central Financial Assistance (CFA) for the implementation of major ongoing Renewable Energy Schemes/Programmes are as follows:

Scheme/Programmes	Incen	tives presently	available as per	the Scheme
a) PM Surya Ghar: Muft	Under the PMSG: MBY, the CFA for installation of Rooftop			
Bijli Yojana	Solar in the Residential Sector is given below:		elow:	
		Type of		CFA (Special
	S.No.	Residential	CFA	Category
		Segment		States/UTs)
		Residential		
		Sector (first 2		
		kWp of		
	1	Rooftop	Rs.30,000/kWp	Rs.33,000/kWp
		Solar (RTS)		
		capacity or		
		part thereof)		
		Residential		
		Sector (with		
	2	additional	Rs.18,000/kWp	Rs.19,800/kWp
		RTS capacity		
		of 1 kWp or		
		part thereof) Residential		
		Sector		
		(additional	No additional	No additional
	3	RTS capacity	CFA	CFA
		beyond 3	OIA	OIA
		kWp)		
		Group		
		Housing		
	4	Societies/		
		Residential		
		Welfare		
		Associations		
		(GHS/RWA)	Rs.18,000/kWp	Rs.19,800/kWp
		etc. for		.
		common		
		facilities		
		including EV		
		charging up		
		to 500 kWp		

Scheme/Programmes	Incentives presently available as per the Scheme
	(@ 3 kWp per house)
	The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid- connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Village under PMSG: MBY scheme.  Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon:  (i) quantum of sales of solar PV modules;  (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and  (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	<ul> <li>(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</li> <li>(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.</li> </ul>
e) PM-KUSUM scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants

Scheme/Programmes	Incentives presently available as per the Scheme
	Benefits available: Procurement Based Incentive (PBI) to
	the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year,
	whichever is lower, for buying solar power under this
	scheme. The PBI is given to the DISCOMs for a period of
	five years from the Commercial Operation Date of the plant.
	Therefore, the total PBI payable to DISCOMs is up to Rs.
	33 Lakh per MW.
	<b>Component B</b> : Installation of 14 Lakh Stand-alone Solar Pumps
	Benefits available: CFA of 30% of the benchmark cost or
	the tender cost, whichever is lower, of the stand-alone solar
	agriculture pump is provided. However, in North Eastern
	States, Sikkim, Jammu & Kashmir, Ladakh, Himachal
	Pradesh, Uttarakhand, Lakshadweep and A&N Islands,
	CFA of 50% of the benchmark cost or the tender cost,
	whichever is lower, of the stand-alone solar pump is
	provided. Component B can also be implemented without
	State share of 30%. The Central Financial Assistance will
	continue to remain 30% and rest 70% will be borne by the
	farmer.
	Component C: Solarisation of 35 Lakh Grid Connected
	Agriculture Pumps including through Feeder Level
	Solarisation
	Benefits available:
	(a) Individual Pump Solarization (IPS): CFA of 30% of the
	benchmark cost or the tender cost, whichever is lower, of
	the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh,
	Himachal Pradesh, Uttarakhand, Lakshadweep and A&N
	Islands, CFA of 50% of the benchmark cost or the tender
	cost, whichever is lower, of the solar PV component is
	provided. Component C (IPS) can also be implemented
	without State share of 30%. The Central Financial
	Assistance will continue to remain 30% and rest 70% will
	be borne by the farmer.
	(b) Feeder Level Solarization (FLS): Agriculture feeders
	can be solarized by the State Government in CAPEX or
	RESCO mode with CFA of Rs. 1.05 Crore per MW as
	provided by MNRE. However, in North Eastern States,
	Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh,
	Uttarkhand, Lakshadweep and Andaman & Nicobar Island,
	CFA of Rs. 1.75 crore per MW is provided.
f) Green Energy Corridor	(a) GEC Phase-I (intra-State): CFA of 40% of DPR cost or
Scheme	awarded cost whichever is lower.
(for development of intra-	(b) GEC Phase-II (Intra-State): CFA of 33% of DPR cost or
state and inter-state	awarded cost whichever is lower.
transmission system for	(c) GEC Phase-II (Inter-state): CFA of 40% of DPR cost or
RE projects)	awarded cost whichever is lower.

Scheme/Programmes	Incentives presently available as per the Scheme
g) Biomass Programme	(a) For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]
	(b) For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on installed capacity) (Maximum CFA- Rs. 5 Crore per project)
	(c) For pellet plants whose applications have been received <b>before 16.07.2024</b> : Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]
	(d) For pellet plants whose applications have been received on or after 16.07.2024 :
	i. For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 105 lakhs per project) ii. For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 210 lakhs per project)
h) Waste to Energy Programme	(a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day (Maximum CFA- Rs.5 crore/project)
	<ul> <li>(b) For BioCNG/Enriched Biogas/Compressed Biogas generation: (Maximum CFA- Rs.10 crore/project)</li> <li>(i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day;</li> <li>(ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day;</li> </ul>
	<ul> <li>(c) For Power generation based on Biogas (Maximum CFA - Rs. 5 crore/project):</li> <li>(i) Power generation from new biogas plant: Rs. 0.75 crore per MW</li> <li>(ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW</li> </ul>
	(d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)
	(e) For Biomass Gasifier for electricity/ thermal applications:
	i) Rs. 2,500 per kW <sub>e</sub> with dual fuel engines for electrical application

Scheme/Programmes	Incentives presently available as per the Scheme
	ii) Rs. 15,000 per kW <sub>e</sub> with 100% gas engines for electrical application iii) Rs. 2 lakh per 300 kW <sub>th</sub> for thermal applications.
	Note:  • In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above.
	Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.
i)Biogas Programme	(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity) (b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity) The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered
j) R&D programme	Gaushalas and SC/ST beneficiaries.  The Ministry encourages research and technology development proposals in collaboration with the industry and provides up to 100% financial support to Government/non-profit research organizations and up to 70% to Industry, Start-ups, Private Institutes, Entrepreneurs and Manufacturing units.
k) National Green Hydrogen Mission	<ul> <li>SIGHT programme for Electrolyser manufacturing has an allocation of ₹4,440 Crores. The incentives start from ₹4,440 per kW in the first year and end at ₹1,480 per kW in the fifth year.</li> <li>SIGHT programme for Green Hydrogen production and its derivatives have an allocation of ₹13,050 Crores.         <ul> <li>For Green Hydrogen Production, incentives are capped at ₹50/kg, ₹40/kg and ₹30/kg for the first, second and third year respectively.</li> <li>For Green Ammonia production, incentives are ₹8.82/kg in the first year of production and supply, ₹7.06/kg during the second year of production and</li> </ul> </li> </ul>

Scheme/Programmes	Incentives presently available as per the Scheme		
	supply, and ₹5.30/kg during the third year of production and supply.  • Pilot projects for projects in Transport Sector have an outlay of ₹496 Crores till FY 2025-26.  • Pilot projects in Shipping sector have an outlay of ₹115 Crores till FY 2025-26.  • Pilot projects in Steel sector have an outlay of ₹455 Crores till FY 2029-30.  • Hydrogen Hubs have an outlay of ₹200 Crores till FY 2025-26.  • The R&D program of the Mission has a budget of ₹400 Crores till FY 2025-26.  • Skill Development component of the Mission has an outlay of ₹35 Crores till FY 2029-30.  • The Testing component of the Mission has an outlay of ₹200 Crores till FY 2025-26.  • The New and Innovative Techniques and Applications for Green Hydrogen has an outlay of ₹200 Crores by FY		
l) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)	Components Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only) Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)  Central Share (100%) Rs. 50,000 per HH or as per actual cost  Rs. 1 lakh per MPC  Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution		